

- (b) if so, the details thereof; and
 (c) the reasons for conceding to such demand?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) No, Sir.

(b) and (c) The question does not arise.

[Translation]

Farmers below Poverty Line

1277. SHRI ARJUN SINGH YADAV:
 SHRI HARIKEWAL PRASAD:

Will the PRIME MINISTER be pleased to state:

(a) the number of farmers living below poverty line in Uttar Pradesh and other States; and

(b) the details of the schemes launched by the Union Government with a view to improve the standard of living of farmers?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) and (b) The number of persons living below the poverty line in the country is not maintained occupation-wise and therefore, number of farmers below poverty line in Uttar Pradesh or other States is not available. The Government of India has launched two major poverty alleviation programmes viz. (a) Integrated Rural Development Programme (IRDP) and (b) Jawahar Rozgar Yojana (JRY) to uplift the rural poor. IRDP aims to enable identified rural poor families to cross the poverty line by providing them productive assets and inputs by way of Government subsidy and term credit from financial institutions. The target Group consists of small farmers, marginal farmers, agriculture labourer and rural artisans. The assets are given in Primary Secondary and tertiary sectors. Rs. 4000/- as subsidy as admissible in normal areas, Rs. 5000/2- in DPAP/DDP areas and Rs. 6000/ -for SC/ST and physically handicapped in all areas. The IRDP is implemented in all the blocks of the country.

Similarly, Jawahar Rozgar Yojana (JRY) aims to generate additional gainful employment for the unemployed and under employed persons in the rural areas. To provide more employment to the people in rural areas, JRY has been intensified in 120 selected backward districts of the country during 1993-94. Government of India had also launched Employment Assurance Scheme (EAS) w.e.f. 2nd October, 1993 with the aim to provide 100 days of assured employment during the lean agricultural period to the persons who need and seek it.

Under Million Well Scheme, a Sub-Scheme of JRY, a few irrigation wells, Land Development works etc. are also being executed for the poor, small & marginal farmers belonging to SC/ST, free bonded labourers and others. The construction of irrigation wells, soil & water construction works, land development works are also permitted under JRY/JRY/EAS, which would help in improving productivity of land and living standard of the farmers.

[English]

Exhibition of Arms

1278. SHRI INDRAJIT GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether India is participating in an exhibition of military arms at Abu Dhabi for sale to Gulf region countries;

(b) whether it is proposed to exhibit products of Indian Ordnance factories; and

(c) whether the sales so achieved is likely to solve the problem of surplus capacity in small arms output in Indian production Units?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) As part of our export promotion effort. Ordnance Factory Board, six defence public sector undertakings, defence research & development organisation and some other companies in the public and private sector are participating in International Defence Exhibition (IDEX-95) being held at Abu Dhabi from 19 to 23 March 1995. This promotional measure is expected to enhance the potential of our exports.

(c) Any export will constitute an additionality to the turn over of the Indian production units and will result in higher efficiency and lower costs.

[Translation]

Reservation of other Backward Classes

1279. SHRI DATTA MEGHE: Will the PRIME MINISTER be pleased to state:

(a) whether the recommendations of Mandal Commission regarding reservation for other backward classes are being implemented in the Ministry of Science and Technology;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) and (b) The reservation orders for Other Backward Classes are adhered to in the Ministry of Science and Technology.

(c) Does not arise, Sir.

Leakage of Secret Cases

1280. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the PRIME MINISTER be pleased to state:

(a) the number of incidents of leakage of intelligence